



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Power Section) Civil Secretariat  
Srinagar/Jammu.

Notification,  
Srinagar, the 4<sup>th</sup> August, 2019.

SRO 495 . -In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers District Kulgam to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction in District Kulgam:-

S.No.	Name of the officer S/Shri	Designation
1.	Asmat Hussain	Chief Agriculture Officer
2.	Wali Mohd	Assistant Director, FCS&CA
3.	Mushtaq Ahmad	Chief Education Officer
4.	Gh. Rasool Malik	Assistant Director, Employment
5.	Syeed Waseem Ahmad	DFO, Kulgam
6.	Sajad Ahmad	District Soil Conservation Officer
7.	Mushtaq Ahmad	Chief Horticulture Officer
8.	Ravinder Kumar	Executive Engineer, Irrigation
9.	Muzaffar Ahmad	Superintendent, ITI Kulgam
10.	Javid Ahmad	District Officer, KVIB
11.	Nissar Hussain	Executive Engineer, PDD
12.	Nazir Ahmad	Executive Engineer, PHE
13.	Mohammad Ashraf	Joint Director, Planning
14.	Farooq Ahmad Mantoo	Executive Engineer, PMGSY
15.	Mohd Sadiq	Executive Engineer, R&B
16.	Mohd Imran Khan	Assistant Commissioner Development
17.	Mohammad Ashraf	Deputy Director, Sericulture
18.	Zubair Ahmad Latoo	ARTO, Kulgam
19.	Feroze Ahmad	District Treasury Officer
20.	Farooq Ahmad	DGM, JKPCC
21.	Dr. Faiz Mohammad Salam	Chief Animal Husbandry Officer
22.	Dr. Tariq Ahmad	District Sheep Husbandry Officer

By Order of the Government of Jammu and Kashmir

Sd/-  
Secretary to Government.

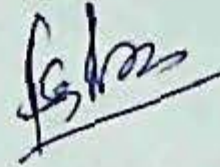
Dated: 04 - 08 - 2019.

No: LD (P) 2019/Kulgam.

Copy to the:-

1. Financial Commissioner (Revenue), J&K Srinagar.

2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Kulgam. This is with reference to his No. DMK/PA/2019-20/777-80 dated 03-08-2019.
5. General Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazette.
6. SRO Section, Law Department, (W.7.S.C).
7. Concerned file.



*Deputy Legal Remembrancer*